

APPELLATE TRIBUNAL FOR ELECTRICIT
NEW DELHI

APTEL/Registry/Urgent listing/2024

Dated: 18th April, 2024

NOTIFICATION

It is notified that Hon'ble Bench of Court –I comprising of Hon'ble Justice Shri Ramesh Ranganathan, Chairperson and Ms. Seema Gupta, Technical Member (for electricity matters) and Hon'ble Justice Shri Ramesh Ranganathan, Chairperson and Ashutosh Karnatak, Technical Member (for PNG matters) will not assemble from 22.04.2024 to 26.04.2024

During the aforesaid period, matters of urgent nature will be taken up by Hon'ble Bench Court –II. The bench(es) comprising of the following have been constituted, for hearing matter(s) of urgent nature and/or the matters specifically ordered to be listed by the Hon'ble Benches, if any:

S.No.	Dates (for hearing of urgent matters)	Court	Bench
1.	22.04.2024 to 26.04.2024	Court –II	Shri Sandesh Kumar Sharma, Technical Member and Shri Virender Bhat, Judicial Member (FOR ELECTRICITY MATTERS)
2.	22.04.2024 to 26.04.2024	Court –II	Shri. Ashutosh Karnatak, Technical Member and Shri Virender Bhat, Judicial Member (FOR PNG MATTERS)

This issues with the approval of the competent authority.

Sd/-
(Madhulika Choudhary)
Registrar

To:

The Notice Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'bles

The PS to Ld. Registrar